

MINISTRY OF IRRIGATION AND POWER (SHRI B.N. KUREEL) : I beg to lay on the Table a statement on floods and damage caused due to heavy rains in Kerala in the month of May, 1972. [*Placed in Library, See No. LT—3055/72*]

REVIEWS AND REPORTS OF THE INDIAN DRUGS AND PHARMACEUTICALS LTD. AND PYRITES, PHOSPHATES AND CHEMICALS, LTD.

THE DEPUTY MINISTER IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI DALBIR SINGH) : I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956.

(1) (i) Review by the Government on the working of the Indian Drugs and Pharmaceuticals Limited, New Delhi, for the year 1970-71.

(ii) Annual Report of the Indian Drugs and Pharmaceuticals Limited New Delhi, for the year 1970-71 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [*Placed in Library. See No. LT—3056/72*]

(2) (i) Review by the Government on the working of the Pyrites, Phosphates and Chemicals Limited, for the year 1970-71.

(ii) Annual Report of the Pyrites, Phosphates and Chemicals Limited for the year 1970-71 along with the Audited Accounts and the Comments of the Comptroller and Auditor General thereon [*Placed in Library. See No. LT—3057/72*].

12-22 hrs.

COMMITTEE ON PRIVATE MEMBERS BILLS AND RESOLUTIONS

MINUTES

SHRI G. G. SWELL (Autonomous Districts) : I beg to lay on the Table of the House the Minutes of the Ninth to Fourteenth sittings of the Committee on Private Members Bills and Resolutions held during the current session.

MESSAGES FROM RAJYA SABHA

SECRETARY : Sir, I have to report the following messages received from the Secretary of Rajya Sabha :—

(i) 'I am directed to inform the Lok Sabha that the Rajya Sabha at its sitting held on Wednesday, the 17th May, 1972, adopted the following motion in regard to the Committee on the Welfare of Scheduled Castes and Scheduled Tribes :—

"That this House concurs in the recommendation of the Lok Sabha that the Rajya Sabha do elect two members to the Committee on the Welfare of Scheduled Castes and Scheduled Tribes in the vacancies caused by the retirement of Sri Brahmananda Panda and Sri Sukhdev Prasad from the membership of the Rajya Sabha on the 2nd April 1972, and resolves that the House do proceed to elect, in accordance with the system of proportional representation by means of the single transferable vote, two members from among the members of the House to the said Committee to fill the vacancies."

2, I am further to inform the Lok Sabha that in pursuance of the above motion, the following members of the Rajya Sabha have been duly elected to the said Committee :—

1. Shri Brahmananda Panda

2. Shri Sukhdev Prasad.'

(ii) "In accordance with the provisions of sub-rule (6) of rule 186 of the Rules of Procedure and Conduct of Business in the Rajya Sabha. I am directed to return herewith the Appropriation (Railways) No. 3 Bill, 1972, which was passed by the Lok Sabha at its sitting held on the 22nd May, 1972 and transmitted to the Rajya Sabha for its